TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the July,1986

NOTIFICATION INCOME-TAX

No. 6325 (F.No. 203/16 / 86 -ITA-II) : In continuation of this Office Notification No. 5944 (F.No. 203/218/83 -ITA.II) dated it is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause (11) of sub-section (1) of Section 35 (Thirty five/One/ Two) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category *Association * subject to the following conditions :-

- That the Span Research Centre, Uchna, Surat will maintain a separate account of the sums received by it for scientific research.
- That the said Association will furnish annual returns ii) of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- That the said Association will submit to the Prescribed iii) Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
 - That the said Association will apply to Central Board iv) of Direct Taxes, Ministry of Finance, (Department of Revenue), New Delhi, 3 months in advance before the empiry of the approval for further extension. Applications received after the date of expiry of approval are liable to be rejected.

INSTITUTION

Span Research Centre, 175, New Industrial Estate. Udhna - 394 210 Surat.

Contd.... 2/-

This Notification is effective for a period from 1.4.86 to 31.3.1988

(Y.K.Batra)
Under Secretary to the Government of Inc

Copy forwarded to: -

- 1. All Commissioners of Income-tax (2 copies).
- 2. Director of Inspection (Inv.)/(Spl.Inv.)/IT&Audit/RS&PR// Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- 3. Directorate of O & M Services (Income-tax), Aiwan-E-Ghalib, Mata Sundri Lane, New Delhi.
- 4. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M. No. 1551/23-10 VE dated 26.66
- 5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi-
- 6. The Chairman, Span Research Centre, G5 New Industrial Ed Udhna, Surat 394 210.
- 7. Comptroller & Auditor General of India (50 copies).
- 8. Bulletin Section of D.I. (P&PR), New Delhi (5 copies).

Under Secretary to the Government of India.

/Bamola/